

C.S.DIAS, J.

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B.A.TMP. No.122 of 2020

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Dated this the 28th day of April, 2020.

ORDER

Heard the learned Senior Counsel for the petitioner and the learned Standing Counsel for the respondents.

The hard copies of the pleadings and the written submissions have been received.

Post this bail application for orders on 05.05.2020.

**C.S.DIAS
JUDGE**

kkj/28.4.2020